

# LOK SABHA DEBATES

## LOK SABHA

Wednesday, March 26, 1975/ Chaitra  
5, 1897 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Investigation into the Death of Shri L. N. Mishra

\*504. SHRI N. K. SANGHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that according to news appearing in *Blitz* dated the 1st March, 1975, the CBI has been able to achieve a break-through in the investigation into the death of Shri L. N. Mishra;

(b) whether it is also a fact that Shri L. N. Mishra's killers have been arrested; and

(c) if so, details of progress made in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) to (c). The Central Bureau of Investigation have arrested five persons suspected to be involved in the crime. One of them has also made a confessional statement before a Magistrate after arrest. Further investigations are in progress. It will not be in the interest of investigation to disclose further details at this stage.

SHRI N. K. SANGHI: Sir, it has been stated in the answer by the Home Minister that it will not be in the interest of investigation to disclose

further details. I would like to draw his attention to the report which appeared in the *Blitz*, which has been written by Mr. Raghavan, from the Delhi Bureau, who has been awarded the 1974 Durga Rattan award. He has given more details. He has given other details like the names of the persons, how it happened, how they have been nabbed and all that information. I would like to know from the hon. Minister whether the account which has been given in the *Blitz* about the arrest of these persons, how they have been nabbed etc. is substantially true or not?

SHRI K. BRAHMANANDA REDDY: Sir, it is very difficult to say that. Some portions of it may be true.

SHRI N. K. SANGHI: Sir, three persons, namely, Amar Kumar Thakur, Shival Sharma and Uma Kant Jha have been arrested in this regard, according to the report and Amar Kumar Thakur has made a confessional statement before the Magistrate. I would like to know whether the statement has been accepted by the Magistrate, and whether Government have launched prosecutions against them?

SHRI K. BRAHMANANDA REDDY: Sir, Amar Nath Thakur has made a confessional statement and after giving necessary warnings, the Magistrate has recorded his confessional statement.

श्री अटल बिहारी वाजपेयी : जो व्यक्ति गिरफ्तार किए गए हैं क्या वे किसी राजनीतिक दल से सम्बन्धित हैं या क्या वे पहले कभी किसी राजनीतिक दल से सम्बन्धित रहे हैं ?

**SHRI K. BRAHMANANDA REDDY:** They are still under investigation.

श्री अटल बिहारी वाजपेयी : मैं एक सन्निहित करना चाहता हूँ। सरकार की ओर से दूसरे सदन में इसी तरह के सवाल के जबाब में कहा गया था एक पार्टी का नाम ले कर कि वह उस दल से सम्बन्धित नहीं है। अब कौन सा सरकार का उत्तर सही माना जाए ? अगर जांच चल रही है तो यह कैसे कहा गया कि वह एक पार्टी से सम्बन्धित नहीं है ?

**SHRI K. BRAHMANANDA REDDY:** There is no contradiction. I said that those matters were under investigation.

**SHRI ATAL BIHARI VAJPAYEE:** Are you satisfied with the reply? In the other House it was clearly stated that the persons who had been arrested had nothing to do with the Communist Party of India. If the investigation was still continuing, how was that statement made in the other House?

श्री शंकर बयाल सिंह : विलट्ज में प्रकाशित समाचार के आधार पर ही मैं सरकार से यह जानना चाहता हूँ कि समस्तीपुर बम कांड की जांच के लिए अब तक कितनी कमेटियां केन्द्रीय सरकार द्वारा और बिहार सरकार द्वारा गठित की गई हैं तथा उनका जांच कार्य कब तक पूरा हो जाने की सम्भावना है ?

**SHRI K. BRAHMANANDA REDDY:** You are aware that the CBI is investigating into the matter aided by the State CID. You are also aware that the Bihar State Government have appointed a medical committee and you are also aware that the Central Government have appointed a commission under the Commission of Inquiry Act headed by Justice Mathew.

**SHRI KRISHNA CHANDRA HALDER:** Is the hon. Minister aware of the fact that one of the witnesses giving evidence before the Mathew Commission said that some of the Congress MLAs were involved in L. N. Mishra's murder? I want to know categorically whether it is a fact or not.

**SHRI K. BRAHMANANDA REDDY:** I do not think so; I have no information.

#### WELCOME TO G.D.R. PARLIAMENTARY DELEGATION

**MR. SPEAKER:** Hon. Members, I am very happy to welcome the leader of the GDR Delegation, Parliamentary Group who are here, who are on their way to Colombo; they are: Mr. Herbert Sechner, Mr. H. Knoppe, Mr. Wolter and Mr. H. Petermann.

They are our great friends and I welcome them on behalf of all of you. We wish them a happy stay; it is only for a day. I wish they had stayed longer. They are welcome to our Parliament.

#### Priority to Projects to be set up in Tamil Nadu in 1975

\*505. **SHRI M. KATHAMUTHU:** Will the Minister of ENERGY be pleased to state:

(a) in view of the Budget priority for 1975-76 for energy, irrigation and fertilizer, what projects Government are going to set up in order to fulfil this in the State of Tamil Nadu in 1975; and

(b) the details thereof?

**THE MINISTER OF ENERGY (SHRI K. C. PANT):** (a) and (b). A statement is laid on the Table of the House.